GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1376
ANSWERED ON:03.03.2015
SCHOOLS FOR DIFFERENTLY ABLED UNDER DDRS
Devi Smt. Rama

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of schools set up for the physically challenged students under the Deendayal Disabled Rehabilitation Scheme during the last three years and the current year, State-wise, including Bihar;
- (b) the funds provided to these schools during the said period, State-wise;
- (c) whether the Government has any proposal to set up some more such schools in the country; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a) to (d) Under the Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided to Non-Governmental organizations for various special schools for persons with disabilities. A Statement indicating State/Union Territories wise, including Bihar, number of special schools and financial assistance provided under the scheme during the last three financial years and current year is at Annexure-I. There is no provision for setting up Government school for the physically challenged students under DDRS.